

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 3, 4 and 57 of 2013**

**Dated : 19<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Limited ..... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1**

**ORDER**

The pleadings are complete in Appeal Nos. 3 & 4 of 2013.

The learned counsel for the Appellant is filing Rejoinder in Appeal No. 57 of 2013 today in Registry after serving copy on the other side.

Post the matters for hearing on **06.09.2013.**

**(Rakesh Nath)  
Technical Member  
ts/vt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**